NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.147/2017 IN CP No.178/2016 RT CP (IB) No.54/Chd/Pb/2017

In the matter of:	
M/s Modi Alloys and Metalics Pvt. Ltd.	Petitioner.
Versus.	
M/s Goyal Malleables Pvt. Ltd.	Respondent.

Present: Mr.Puneet Singla, Advocate for Mr.Rakesh Chopra,

Advocate for petitioner. None for respondent.

Learned counsel for petitioner seeks time to file the compliance affidavit. The compliance affidavit along with the postal receipt and track report be filed at least three days before the date fixed. There is no representation from the respondent.

List the matter on 22.11.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 07, 2017.